

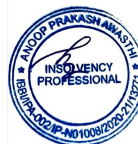
Annexure – 4

Name of the corporate debtor: M/s Sidhi Vinayak Vehicles Private Limited, Date of commencement of CIRP: 08.12.2022. List of creditors as on:

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1..	PPG Asian Paints Private Limited	08.06.2026	2,58,29,020.00	2,50,07,150.00	Unsecured Financial Creditor	No	No	4.64%	No	No	8,21,870	No	An explanation regarding the calculation of the claim was sought from the claimant; however, no information was provided. Accordingly, the claim has been admitted only to the extent of ₹2,50,07,150.00.
2.	Pinnacle Capital Solutions Private Limited	24.06.2026	73,01,996.00	73,01,996.00	Unsecured Financial	No	No	1.35%	No	No	No	No	In view of the explanation furnished



	(Provisional)				Creditor								by the claimant, the claim has been found to be in order and is accordingly admitted.
3.	Equitas Small Finance Bank v. Sidhi Vinayak	10.07.2026	18,91,211 Claim revised on 10.07.2026 12,29,149	12,29,149	Unsecured Financial Creditor	No	No	0.23%	No	No	No	No	The claim was revised on 10.07.2026, pursuant to which a sum of ₹12,29,149 has been admitted.



Anoop Prakash Awasthi

Resolution Professional

M/s Sidhi Vinayak Vehicles Private Limited

IBBI Registration No: IBBI/IPA-002-N01008/2020-2021/13271

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